

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.1818/2015
M.A.No.909/2017

Wednesday, this the 15th day of March 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

D. K. Gupta Age 60 years (Retired)
s/o Sri R L Gupta
613, New Ashiana CGHS
Plot No.10, Sector 6
Dwarka, New Delhi – 75

(Applicant in person)

..Applicant

Versus

1. The Secretary
Department of Telecommunications
Sanchar Bhawan
20, Ashoka Road, New Delhi – 1
2. Secretary
Department of Post
Dak Bhawan, Sansad Marg
New Delhi – 1

..Respondents

(Mr. Ashok Kumar, Advocate)

O R D E R (ORAL)

Justice Permod Kohli:

M.A. No.909/2017

After hearing for some time, the applicant seeks to withdraw the M.A., which has been filed to modify the relief in the O.A. Dismissed as withdrawn.

O.A. No.1818/2015

We have considered the relief sought for by the applicant in the O.A. The applicant himself concedes that as far as relief No. 8 (b) is concerned,

the same cannot be granted by this Tribunal that means the only relief claimed by the applicant is relief No. 8 (a), which reads as under:-

“(a) To direct the respondents to examine the representations of applicant based on the available records with them to confirm that the credentials submitted by the lowest contractor M/s Dholchand Kakaji were manipulated.”

2. The applicant submits that he would be satisfied if a direction is issued to the respondents for taking decision on the representation dated 22.08.2011 (Annexure A-3).

3. Even though the counter affidavit has been filed contesting the O.A., but keeping in view the relief claimed, this O.A. is being disposed of with direction to the respondents to examine the aforementioned representation of the applicant on the basis of the available records, as mentioned in the representation, and dispose of the same, within a period of two months from the date of receipt of a copy of this order by passing a reasoned and speaking order. No costs.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

March 15, 2017
/sunil/